

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No218  
CP(IB)/168(AHM)2022

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Naresh Babulal Shah  
(Personal Gaurantor)

.....Applicant

.....Respondent

**Order delivered on ..23/08/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ketan Parikh, Adv.  
For the Respondent :

**ORDER**

Learned Counsel for the applicant states that he has been instructed by the applicant to pray withdrawal of this application, and accordingly prayer is made to allowing him to withdraw the application. Prayer is granted, application is allowed to be withdrawn. Thereby, CP (IB) 168 (AHM) 2022 stands withdrawn and disposed of.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**